

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF RSD BUSINESS SOLUTIONS
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	RSD Business Solutions Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	18/08/2010
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Hyderabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72300TG2010PTC070050
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	T 202, Technopolis, 1-10-74/B, Above Ratnadeep Super Market, Chikoti Gardens, Begumpet, Hyderabad, Telangana-500016, India
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	17 th October, 2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Sridhar Venkatraya Sundararaja Address: Regus, 1st Floor, Phoenix Tech Tower, Plot No. 14/46, Survey No.1(part), Ida- Uppal Village And Mandal, Uppal Notified Industrial Area Service Society, Hyderabad,Telangana-500039 Email Address: sridharema@gmail.com Telephone Number: 040 67934204 Registration Number of the Liquidator: IBBI/IPA-002/IP-N00146/2017-18/10382
8.	LAST DATE FOR SUBMISSION OF CLAIMS	16 th November, 2019

Notice is hereby given that the **RSD Business Solutions Private Limited** has commenced voluntary liquidation on **17th October, 2019**.



The stakeholders of **RSD Business Solutions Private Limited** are hereby called upon to submit a proof of their claims, on or before **16th November, 2019**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



V. S. Sridhar

Mr. Sridhar Venkatraya Sundararaja
Regn. No. IBBI/PA-002/IP-N00146/2017-18/10382
Liquidator
RSD Business Solutions Private Limited

Place: Hyderabad
Date: 19th October, 2019